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SLP(C)No. 23939 OF 2002
ITEM No.205

Court No.10

SECTION XIA
A/N MATTER

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (Civil) No.23939/2002

(From the judgement and order dated 10/09/2002 in WA 1347/02
of The HIGH COURT OF KERALA AT ERNAKULAM)

NARIKKUNI SERVICE COOP. BANK & ANR.

Petitioner (s)

VERSUS

C.K. NARAYANAN

Respondent (s)

(With prayer for interim relief and with office report)
(For Final Disposal)

Date : 30/04/2004 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE BRIJESH KUMAR
HON'BLE MR. JUSTICE ARUN KUMAR

For Petitioner (s) Mr. T.L.V. Iyer, Sr. Adv.
Mr. Romy Chacko, Adv.

For Respondent (s) Mr. Sanjay Jain, Adv.
Mr. Adolf Mathew, Adv.

UPON hearing counsel the Court made the following
O R D E R

Leave granted with a liberty to mention before the Hon'ble the Chief Justice of India for expeditious hearing.

(Sarojbala)
PA to Addl.Registrar

(Om Prakash)
Court Master